

see how the policy will be implemented.

**Shrimati Tarkephwari Shaha:** One of the incentives for exports was that in respect of import-substitution commodities available in this country, some industrial licences were given to some industrialists to get imported material in order to export because that would have improved the standard of exports. In view of this, may I know what were the commitments which those industrialists made in regard to exports and after getting import licences, whether those commitments were fulfilled and if those commitments have not been fulfilled, whether any action has been taken on them for not having fulfilled the commitments?

**Shri F. A. Ahmed:** The period allowed to them is so short that no estimation can be made whether they have actually implemented or not. We are closely watching whether the purpose for which the import has been allowed has been served or not.

**Shri Ebrahim Sulaiman Sait:** My hon. friend Shri A. Sreedharan had asked a question about restricting the import of copra and rubber because that is adversely affecting the producers of rubber and copra. While the hon. Minister had answered the question regarding rubber, he had not answered the portion relating to copra. May I know whether Government are considering the question of restricting the import of copra in order to help the poor copra producers in Kerala?

**Shri F. A. Ahmed:** I would examine this question, and if the hon. Member so desires, I shall inform him later.

#### WRITTEN ANSWERS TO QUESTIONS

##### Audit Report on the Accounts of NCDC

\*99. **Shri P. K. Ghosh:** Will the

Minister of Steel, Mines and Metals be pleased to state:

(a) whether the Commercial Audit Department of the Comptroller and Auditor General of India reviewed the working of the National Coal Development Corporation Ltd., for a period of three years ending March, 1966 and has submitted a report;

(b) if so, whether a copy of that report will be laid on the Table along with the reply furnished by the Corporation; and

(c) whether Government are satisfied with the reply given by the Corporation regarding various lapses and omissions and commissions?

The Minister of State in the Ministry of Steel, Mines and Metals (Shri P. C. Sethi): (a) and (b). The Commercial Audit Department of the Comptroller and Auditor General of India conducted review of the working of the National Coal Development Corporation for the period ending 31st March, 1966. It is understood this review has since been finalised and is being included by the Comptroller and Auditor General of India in Central Government Audit Report (Commercial), 1967. In terms of Article 151(1) of the Constitution of India, this report will be submitted to the President who shall cause the report to be laid before each House of the Parliament. Government, no doubt, will look into alleged lapses, omissions and commissions etc. wherever necessary and take further suitable action in the light thereof.

(c) Does not arise at this stage.

#### Import of Cotton

\*99. **Shri M. Rampure:**  
**Shri Ebrahim Sulaiman Sait:**  
**Shri Ramachandra Veerappa:**  
**Shri N. K. Sanghi:**  
**Shri Madhu Limaye:**  
**Shri S. M. Banerjee:**  
**Dr. Ram Manohar Lohia:**  
**Shri George Fernandes:**

**Shri N. S. Sharma:**  
**Shri Sharada Nand:**  
**Shri Eril Khushan Lal:**  
**Shri Atal Bihari Vajpayee:**  
**Shri Ram Kishan Gupta:**

Will the Minister of Commerce be pleased to state:

(a) whether it is proposed to import more cotton to feed the textile mills now in crisis for want of raw material;

(b) if so, when a decision is likely to be taken; and

(c) the amount of cotton likely to be imported during the current year and at what price and from which countries it will be imported?

The Minister of Commerce (Shri Dinanath Singh): (a) to (c). Efforts are being made to import additional quantities of cotton. An agreement has already been entered into with the U.A.R. providing *inter alia* for import of about 200,000 bales of cotton. Other negotiations are in progress.

About 800,000 bales are likely to be imported from different countries such as the U.S.A., the U.A.R., Sudan, Uganda etc. The following are the approximate c.i.f. values of cotton imported from different countries:

U.A.R.	Rs. 1,666 per bale.
Sudan	Rs. 1,364 per bale.
U.S.A.	Rs. 961 per bale.
East Africa	Rs. 981 per bale.

**Completion of Blast Furnace No. 4 of Rourkela**

\*100. **Shri R. Sharma:** Will the Minister of Steel, Mines and Metals be pleased to state:

(a) whether the erection work of blast furnace No. 4 of Rourkela Steel Works has been completed within the scheduled time;

(b) whether the assistance of any Indian concern in the erection work was sought for and made available; and

(c) the extent to which this new addition will increase the production of the ingot steel?

The Minister of State in the Ministry of Steel Mines and Metals (Shri P. C. Sethi): (a) and (b). There has been some delay in the construction of Blast Furnace No. 4 at Rourkela because of the failure on the part of an Indian contractor who had been entrusted with a part of the work.

(c) The new addition will increase ingot steel production ultimately by 0.8 million tonne per annum.

**रेल किराचों की दरों में कमी**

101. श्री रामसेवक दासव :  
 श्री मोहन प्रसाद :  
 श्री रवि दास :  
 श्री मधु निगमे :  
 श्री जगत करणेजीब :  
 श्री महाराज सिंह भारती :

क्या रेलवे मंत्री यह बनाने की कृपा करेंगे कि :

(क) क्या यह सच है कि उन स्थानों पर जहाँ छोटी तथा बड़ी रेलवे लाइनें साथ-साथ चलती हैं, किराचों की दरों में कमी है;

(ख) यदि हाँ, तो इसके क्या कारण हैं;

(ग) क्या यह भी सच है कि इन दोनों लाइनों पर यात्रा के निचें टिकटों की व्यवस्था इस तरह की है कि इनमें से केवल एक ही लाइन पर यात्रा की जा सकती है; और

(घ) यदि हाँ, तो क्या इन कमी को दूर करने के प्रयत्न पर विचार किया जा रहा है ?

रेलवे मंत्री (श्री ए. ए. सु. सुलतान) :

(क) ऐसा कोई उदाहरण नहीं है जहाँ छोटी और बड़ी लाइनें समानांतर चलती हैं और उनके किराचों में कमी हो। लेकिन पूर्वोक्त सीमा रेलवे पर न्यू कलकत्ता-दुर्ग और